

LOK SABHA SECRETARIAT

**PARLIAMENT HOUSE ANNEXE,
NEW DELHI – 110001.**

**Dated the 04th May, 2011
Vaisakha 14, 1933 (Saka).**

RECRUITMENT AND CONDITIONS OF SERVICE ORDERS

Order No. PDA – 1241/2011

Subject : Methods of Recruitment and Eligibility conditions for appointment to various posts in the Lok Sabha Secretariat.

In exercise of powers conferred under Rules 4(2) and 5 of the Lok Sabha Secretariat (Recruitment and Conditions of Service) Rules, 1955, the Speaker is pleased to make the following Order amending the R&CS Order No. PDA – 1156/2007 dated 21st February, 2007 as amended from time to time :-

ORDER

1. Short title and commencement

- (i) This Order may be called the Lok Sabha Secretariat (Method of Recruitment and Qualifications for Appointment) First Amendment Order, 2011.**
- (ii) It shall come into force with effect from 04.05.2011.**

2. Amendment to the Schedule-I

- (A) Against the post of Staff Car Driver Grade-I (S. No. 9), the following shall be substituted in Column 7:-**

By selection from persons in the grade of Staff Car Driver Grade – II with a minimum of 04 years service in the grade or 10 years combined service in grade(s) of Staff Car Driver Grade-II and Staff Car Driver (Ordinary Grade)

(B) Against the post of Staff Car Driver Grade-II (S. No. 10), the entry in Column 7 under the heading "For Promotion" shall be substituted by the following:-

By selection from persons in the grade of Staff Car Driver (Ordinary Grade) with a minimum of 06 years of service in the grade.

T.K. VISWANATHAN
SECRETARY-GENERAL

F. No.31/08/2011/AN-I

Dated the 04th May, 2011
Vaisakha 14, 1933 (Saka).

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(J.P. SHARMA)
JOINT SECRETARY